

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.BABU

DATE OF APPOINTMENT : 5.10.2016

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
3 cents of land in Sy.No.276/21/80/126	Nil	NIL	NIL	2016 model V Wvento	(i). LIC Policy No.793578736 Sum Assured Rs.200000/-
Undivided interest in 2.5810 Hectares of rubber plantation in Sy.No.286/2	Tarwad house	NIL	NIL	NIL	(2). LIC policy No.793579225 Sum assured Rs.200000/-
Undivided interest in 1.9015 Hectares of rubber plantation in Sy No.330/1	Nil	NIL	NIL	NIL	NIL

LIABILITIES

Particulars:-

1. Car loan amount Rs. 600000/- (SBI - High Court branch).
[Outstanding amount Rs.561363/- as on today]
2. Loan of Rs.1000000/- from Judicial Officers' Co-operative Society ,
Kaloor,, Ernakulam

Note:- Further details available with the Hon'ble Chief Justice

14.02.2017

A.M.Babu, Judge



ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.BABU

NAME OF THE SPOUSE : C.M.RAMLA

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1/8 share in 10 hectares and 65 ares of property in Sy.No.1845	NIL	NIL	50 Sovereigns of gold	NIL	(i). LIC Policy No.794130259 Sum Assured Rs.100000/- (2). LIC policy No.794141245 Sum assured Rs.200000/-
25 hectares and 65 ares of property in Sy.No.1843					

LIABILITIES

Particulars

1. Nil

2. Nil

Note:- Further details available with the Hon'ble Chief Justice

14.02.2017

A.M.Babu, Judge



ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.BABU

NAME OF THE DEPENDENT
CHILD/CHILDREN : NIL

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY			MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any	
NIL	NIL	NIL	NIL	NIL	NIL	

LIABILITIES

Particulars:-

1. NIL

2. NIL

Note:- Further details available with the Hon'ble Chief Justice

14.02.2017

A.M.Babu, Judge

